

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 1684 OF 2018
IN
DFR NO. 4577 OF 2018

Dated : 10th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Chikkahalli Solar Power Project & Anr. ...Appellant(s)
Vs.
Bangalore Electricity Supply Company ...Respondent(s)
Limited & Anr.**

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta
Mr. Mayank K. Shirsagar for R-1

ORDER

IA NO. 1684 OF 2018
(Appl. for Urgent Listing)

Issue notice to the Respondents returnable on 17.12.2018. Dasti, in addition is permitted.

List the matter on **17.12.2018.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/js